

SL.No.1

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 23.05.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/805/2023 in Company Petition IB/10/2022
NAME OF THE COMPANY	Feno Plast Ltd
NAME OF THE PETITIONER(S)	The Canara Bank Ltd
NAME OF THE RESPONDENT(S)	Feno Plast Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/805/2023

Smt. Mummaneni Vazra Laxmi takes notice on behalf of the RP and seeks to file Vakalath and Counter. Post on 19.06.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)